## GOVERNMENT OF INDIA URBAN DEVELOPMENT AND POVERTY ALLEVATION LOK SABHA

UNSTARRED QUESTION NO:3134 ANSWERED ON:23.12.2003 BUILDING PLANS FOR UNAUTHORISED COLONIES PRAKASH V. PATIL

## Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVATION be pleased to state:

- (a) whether the Municipal Corporation of Delhi hasbeen sanctioning building plans (residential) for regularised unauthorised colonies in New Delhi;
- (b) if so, the details of such plans sanctioned during the last three years;
- (c) whether it is a fact that large number of demolition took place in these areas during the said period;
- (d) if so, the details thereof;
- (e) whether a large number of demolition cases are pending with MCD Appellate Tribunal; and
- (f) if so, the details thereof, location-wise?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)to(f): The information is being collected and will be laid on the Table of the Sabha.